

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2226
ANSWERED ON:06.08.2003
PATENT APPLICATIONS FILED BY CSIR
UMMAREDDY VENKATESWARLU

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the CSIR has filed a number of patent applications with the World Intellectual Property Organisation during 2002-2003 ;
- (b) if so, the details thereof ;
- (c) the number of patents granted by WIPO to CSIR during the said period ;
- (d) the number of applications still pending ;
- (e) whether any such applications have been filed by CSIR in the current financial year ; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE FOR SCIENCE AND TECHNOLOGY (BACHI SINGH RAWAT)

- (a)&(b) Yes Sir. CSIR has filed 166 PCT Patent Application during 2002-03. CSIR was the number one entity from all the developing countries in PCT filings during the year 2002.
- (c) PCT , WIPO is not a patent granting authority .Based upon the patent examination report of PCT, WIPO individual member countries grant patents.
- (d) Around 250 PCT applications are still under consideration of WIPO.
- (e) Yes Sir.
- (f) CSIR has filed 10 PCT patent applications during the current financial year.